

(c) whether Government of Bihar has sent this ethnography report to Government of India; and

(d) if so, the action being taken by Government to include above mentioned castes into Scheduled Caste list?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) Government of Bihar vide their letter dated 30.08.2005, had recommended inclusion of only Nai, Kanu and Tanti (Tatwa) castes in the list of Scheduled Castes. No proposal has been received from the State Government for inclusion of Chandravanshi (Kahar), Bind, Mallah, Lohar, Badhai, Turra, Rajbhar, Mali and Kumhar castes.

(b) and (c) Yes. Sir. Ethnographic information in respect of Nai, Kanu and Tanti (Tatwa) castas, has been sought, but not received from the State Government.

(d) Does not arise.

Special survey for SC

3972. SHRI MANGALA KISAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government will direct the Ministry to have special survey to know the position on economic condition, educational position and social conditions of, Scheduled Castes families living in the country and their standards of living as on to-day; and

(b) the economic and education development programmes of Government for Scheduled Castes families of the country?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) As per information provided by the Registrar General of India, the Union Government has decided that a Socio-Economic and Caste Census (SECC) will be completed during June-December, 2011 in a phased manner, in all States/Union Territories of India. The methodology to conduct SECC has been so designed that the complete socio economic profile of all castes including the Scheduled Castes will be available.

(b) The Ministry is implementing the following schemes for the educational and economic development of SCs.

Schemes of Educational development

- Pre-matric scholarship for children of those engaged in 'unclean' occupations
- Post matric scholarship for Scheduled Castes
- Scholarship for "Top Class Education"
- National Overseas Scholarship
- Rajiv Gandhi National Fellowship
- Upgradation of Merit
- Babu Jagjivan Ram Chhatrawas Yojana

Schemes of Economic Development

- Special Central Assistance to SCSP
- Self-employment scheme for Rehabilitation of Manual Scavengers Concessional loans for self employment by:
- National Scheduled Caste Finance & Development Corporation (NSFDC)
- National Safai Karamcharis Finance & Development Corporation (NSKFDC)

Pension schemes for old age persons

†3973. SHRIMATI HEMA MALINI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government is aware that 64 per cent old women and 46 per cent old men in urban areas are totally depend on others for their basic needs;

(b) if so, the details thereof; and

(c) the details of expenditure incurred by Government on the pension schemes for old persons and achievements made therein during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (b) As per Census 2001, female dependent senior citizens (60+) in urban areas constitute 44.8% of the total urban female senior citizens (60+) population whereas male dependent senior citizens (60+) in urban areas constitutes 23.7% of the total urban male senior citizens (60+) population.

†Original notice of the question was received in Hindi.